<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 97 OF 2017 & IA NO. 158 OF 2017

Dated: 7th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Mangalore Minerals Pvt. Ltd.	Applicant(s)		
Versus			
Petroleum & Natural Gas Regul	atory	Board & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Piyush Joshi Ms. Sumiti Yada Ms. Aditi Ms. Parminder K	va
Counsel for the Respondent(s)	:	Mr. S.K. Pandey Mr. Chandrashe	y khar for R-2 & R-3

<u>ORDER</u>

We direct the appellant and 2nd respondent to keep a responsible officer from their respective side present before the court on the next date of hearing.

List the matter for hearing on 05.10.2018.

(B.N. Talukdar) Technical Member (P&NG) (Justice Manjula Chellur) Chairperson

mk/vg